

- 3 Jan Shikshan Sansthan, Jorhat, Solicitor Road, Near Hotel Heritage, Jorhat-785 001 (Assam)
- 4 Jan Shikshan Sansthan, Darrang, P.O. Dhula, District-Darrang-784 146 (Assam)
- 5 Jan Shikshan Sansthan, Aminpatty, R.D.M. Road, P.O. & District: Nagaon, (Assam) -782 001

(b) There is no proposal at present to open more JSS in the State of Assam.

#### **Education Exchange Programmes**

91. SHRI NAND KUMAR SAI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has signed any Memorandum of Understandings with various countries under Education Exchange Programme during each of the last three years;
- (b) if so, the details in this regard;
- (c) the details of various ongoing Education Exchange Programmes as on date;
- (d) the details of the terms and conditions of each of such programmes; and
- (e) the extent to which the country has benefited from such programmes?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) and (b) This Ministry has signed an Educational Exchange Programme (EEP) or a Memorandum of Understanding (MOU) with the following countries to strengthen international cooperation in the field of education during the last three years:

Year	Countries
2010	Botswana, Malaysia, Turkmenistan, Canada
2011	Indonesia, Mozambique, Russia
2012	Trinidad & Tobago, Mauritius, Yemen, Qatar, Tajikistan, Burundi, Belarus, Republic of Korea

(c) As on date, this Ministry has signed EEPs/MOUs for cooperation in the field of education with 45 countries as under:

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1. Mongolia	16. Afghanistan	31. Botswana
2. Armenia	17. Croatia	32. Malaysia
3. Tanzania	18. Ecuador	33. Turkmenistan
4. Guyana	19. Rwanda	34. Canada
5. Israel	20. South Africa	35. Indonesia
6. Australia	21. Saudi Arabia	36. Mozambique
7. Myanmar	22. China	37. Russia
8. Hungary	23. Portugal	38. Trinidad & Tobago
9. Syria	24. France	39. Mauritius
10. Uzbekistan	25. Ethiopia	40. Yemen
11. New Zealand	26. Vietnam	41. Qatar
12. Thailand	27. Oman	42. Tajikistan
13. Sri Lanka	28. Norway	43. Burundi
14. Mexico	29. Chile	44. Belarus
15. Brazil	30. Kuwait	45. Republic of Korea

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(d) and (e) Tthe EEPs/MOUs envisage cooperation through several initiatives like exchange of scholars/students/researchers, sharing of information/ publications, organizing joint seminars/workshops/conferences etc., working towards mutual recognition of qualifications, developing institutional linkages and providing scholarships to students/researchers. The substance, scope and implementation of activities under the EEPs/MOUs are subject to more specific arrangements concluded between selected institutions between the two countries and without imposing financial obligations upon either Party. The cost of cooperation activities under these exchange programmes are to be funded on terms to be mutually determined, subject to the availability of funds. There is also a provision of Joint Working Group (JWG) to monitor the implementation of the exchange programmes.

The EEPs/MOUs have resulted in several joint research programmes between India and different countries, collaborations for skill development and vocational education, leadership development, exchange of students/ scholars/ researchers/ faculty etc. Institution-to-institution collaborations have increased substantially after the signing of EEPs/MOUs with different countries.

### UGC grants to colleges

†92. SHRI MOTILAL VORA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that University Grants Commission (UGC) has issued grants-in-aid to one college namely Patel Memorial National College of Patiala on the basis of fake documents and to another college of Varanasi namely Shri Baldev PG College even without any application from them;

(b) if so, the reasons therefore;

(c) the officers found responsible for the wrong issuance of grants-in-aid; and

(d) the steps taken by Government to avoid such kind of incidence in future?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR): (a) Yes Sir. As per the information received from the University Grants Commission (UGC), it has made certain payments to Patel Memorial National College of Patiala, and Shri Baldev PG College Varanasi that appear to be irregular.

(b) and (c) An enquiry committee headed by Dr. S. Satyam, Retired Secretary, Govt, of India has been constituted by UGC to look into the matter, the findings of which are awaited. Simultaneously a FIR has been lodged in Indraprastha Estate Police Station. The responsibility for these lapses can be fixed only after the enquiry committee submits its report.

(d) As informed by UGC, certain preventive measures have already been taken by it such as issuing of sanction letters in triplicate along with Grant-in-aid bill to the bank. One copy of the sanction letter is retained by the bank for its

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†Original notice of the question was received in Hindi.